

| Sr.No. | Name | Identification No. | Details of Claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|--------------|---|--------------------|---------------------------|-------------------------|---------------------------|---------------------------------|----------------------------|-----------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by interest | Amount covered by guarantee | | | | | |
| 191 | Vikas Santosh Vishwakarma & Santosh Jokhan Vishwakarma | 134 | 4-Mar-2020 | ₹ 63,156 | ₹ 46,448 | Maintenance | | | | | ₹ 16,708 | - | |
| 192 | Vikas Santosh Vishwakarma & Preeti Vikas Vishwakarma | 135 | 4-Mar-2020 | ₹ 65,991 | ₹ 65,991 | Maintenance | | | | | - | - | Provisionally admitted. Submit Signed FORM F & supporting documents |
| 193 | Bharatkumar Chimanlal Gandhi | 136 | 7-Mar-2020 | ₹ 37,930 | ₹ 37,930 | Maintenance | | | | | - | - | Provisionally admitted. Submit Signed FORM F & supporting documents |
| 194 | Mrs. Final Hitesh Jain | 137 | 7-Mar-2020 | ₹ 44,360 | ₹ 44,360 | Maintenance | | | | | - | - | |
| 195 | Rashmi Ravindra Pawar & Ravindra Shankar Pawar | 138 | 18-Mar-2020 | ₹ 41,040 | ₹ 41,040 | Maintenance | | | | | - | - | |
| 196 | Swati Thirumal & Elanbaram Thirumal | 139 | 7-Sep-2019 | ₹ 91,14,950 | - | Fid | | | | | ₹ 91,14,950 | - | Please Submit FORM CA |
| 197 | Mr.Rambabu P. Aarwal & Others | 140 | 19-Mar-2020 | ₹ 0 | - | Removal of Land from Layout | | | | | - | - | Refer Note No. 5 |
| 198 | Mr. Laxminarayan P. Aarwal | 141 | 19-Mar-2020 | ₹ 0 | - | Removal of Land from Layout | | | | | - | - | Refer Note No. 5 |
| 199 | Mr. Kundan Javantilal Bhatt | 142 | 9-Mar-2020 | ₹ 0 | - | Removal of Land from Layout | | | | | - | - | Please Submit SIGNED FORM F |
| 200 | Raj Enterprises | 143 | 9-Mar-2020 | ₹ 0 | - | Removal of Land from Layout | | | | | - | - | Please Submit SIGNED FORM F |
| 201 | Geeta Pradip Lombar & Pradip Bhalchandra Lombar | 144 | 19-Mar-2020 | ₹ 45,446 | ₹ 36,200 | Maintenance | | | | | ₹ 9,246 | - | |
| 202 | Supriya Ujwal Sarambalkar | 145 | 19-Mar-2020 | ₹ 46,360 | ₹ 14,231 | Maintenance | | | | | ₹ 32,129 | - | |
| 203 | Grace Cementz | 167 | 5-Mar-2020 | ₹ 78,57,808 | ₹ 50,00,000 | TDR/PSI | | | | | ₹ 28,57,808 | - | |
| 204 | Michelle Milind Shirsekar | 146 | 4-Apr-2020 | ₹ 60,122 | - | Maintenance | | | | | ₹ 60,122 | - | Amount not received in books of HDIL |
| 205 | Rupa Khimii Vora | 147 | 1-Apr-2020 | ₹ 2,25,427 | ₹ 57,390 | Maintenance | | | | | ₹ 1,68,037 | - | |
| 206 | Richard Mathew Dsouza & Mrs.Luizinha Richard Dsouza | 141 | 28-Jan-2020 | ₹ 41,460 | ₹ 41,460 | Maintenance | | | | | ₹ 300 | - | |
| 207 | Sai Venkata Ramana Damaria | 148 | 5-May-2020 | ₹ 2,06,472 | ₹ 2,06,472 | Maintenance | | | | | - | - | |
| 208 | Mrs. Tasnim Haider Shaikh | 149 | 12-May-2020 | ₹ 14,02,500 | - | Delayed Possession | | | | | ₹ 14,02,500 | - | Insufficient documents to support the claim |
| 209 | Mr. Hasan Ali Khan Dalwai & Mrs. Kuratlain Hasan Dalwai | 150 | 19-May-2020 | ₹ 9,83,400 | - | Delayed Possession | | | | | ₹ 9,83,400 | - | Insufficient documents to support the claim |
| 210 | Shree Krishna Enterprises | 169 | 19-Jun-2020 | ₹ 3,69,42,832 | ₹ 3,69,42,832 | High Court Order | | | | | - | - | |
| 211 | Aneri Fincaop Limited | 164 | 23-Jun-2020 | ₹ 1,14,47,67,123 | ₹ 1,00,00,00,000 | Others | | | | | ₹ 14,47,67,123 | - | |
| 212 | Premier Residences H CHS LTD | 151 | 27-Aug-2020 | ₹ 67,31,359 | ₹ 49,65,394.00 | Society Claim | | | | | ₹ 17,65,965 | - | Refer Note No. 4 |
| 213 | Metropolis Co-operative Housing Society | 152 | 9-Sep-2020 | ₹ 59,63,68,425 | - | Society Claim | | | | | ₹ 59,63,68,425 | - | Claim rejected vide email dated 13.10.2020 |
| 214 | HDIL RESIDENCY PARK BLDG 'A' CHS LTD. | 153 | 7-Sep-2019 | ₹ 1,71,903 | - | Maintenance of HDIL owned flats | | | | | ₹ 1,71,903 | - | Please Submit SIGNED FORM F |
| 215 | Premier Residences 'A' Co-op. Housing Society Ltd. | 154 | 8-Sep-2019 | ₹ 4,96,00,653 | - | Society Claim | | | | | ₹ 4,96,00,653 | - | Please Submit SIGNED FORM F |
| 216 | Premier Residences K CHS Ltd | 155 | 13-Jul-2020 | ₹ 1,80,23,803 | ₹ 52,58,381 | Society Claim | | | | | ₹ 1,27,65,422 | - | Refer Note 4 |
| 217 | Shakil Shaikh | 156 | 14-Jul-2020 | ₹ 17,56,500 | - | Delayed Possession | | | | | ₹ 17,56,500 | - | Insufficient documents to support the claim |
| 218 | Premier Exotica IB Co-op. Housing Society Ltd | 157 | 10-May-2020 | ₹ 6,12,51,731 | - | Society Claim | | | | | ₹ 6,12,51,731 | - | Refer Note No. 4 |
| 219 | Raju Onkarath Khandelwal and Era Raju Khandelwal | 158 | 13-Oct-2020 | ₹ 5,13,216 | ₹ 5,13,216 | Maintenance | | | | | - | - | |
| 220 | Late Shri. Jaswanti Raj Mehta through legal heir Priti Meghani and Rambabu Prabhudaval Aarwal | 159 | 25-Aug-2020 | ₹ 0 | - | Removal of Land from Layout | | | | | - | - | Refer Note No. 5 |
| 221 | Dheeraj Vishwas Co-op. Hsq Society Ltd | 161 | 1-Nov-2020 | ₹ 56,79,545 | - | Society Claim | | | | | ₹ 56,79,545 | - | MCGM Claim has been accepted. |
| 222 | Lalit Mohan Mehta | 162 | 7-Jan-2020 | ₹ 63,83,000 | ₹ 63,83,000 | Directors Commission | | | | | - | - | |
| 223 | Navin Chheda | 163 | 24-Nov-2020 | ₹ 6,00,00,000 | - | Others | | | | | ₹ 6,00,00,000 | - | Claim does not belong to HDIL |
| 224 | Sachin Batirao Khandare | 205 | 1-Dec-2020 | ₹ 1,83,456 | ₹ 1,83,456 | Maintenance | | | | | - | - | |
| 225 | Krishna Anna Nalawade | 206 | 2-Dec-2020 | ₹ 1,82,172 | ₹ 1,82,172.00 | Maintenance | | | | | - | - | |
| 226 | Santosh Soma Madgunde | 207 | 3-Dec-2020 | ₹ 2,86,770 | ₹ 2,86,770 | Maintenance | | | | | - | - | |
| 227 | Ramachandran N. Nadar & Jeeva R. Nadar | 208 | 3-Dec-2020 | ₹ 1,83,456 | ₹ 1,83,456 | Maintenance | | | | | - | - | |
| 228 | Bhavesh Dinesh Vira | 209 | 3-Dec-2020 | ₹ 2,06,472 | ₹ 2,06,472 | Maintenance | | | | | - | - | |
| 229 | Yogendra Phoolchand Dubey | 210 | 4-Dec-2020 | ₹ 1,54,103 | ₹ 1,37,592.00 | Maintenance | | | | | ₹ 16,511 | - | Refer Note No. 6 |
| 230 | Punjab and Maharashtra Co-operative Bank Ltd | 211 | 5-Dec-2020 | ₹ 47,00,00,000 | ₹ 47,00,00,000 | PSI | | | | | - | - | |
| 231 | Rajakumar Atankamov & Marv Deeba Rajakumar | 212 | 19-Dec-2020 | ₹ 58,632 | ₹ 58,632 | Maintenance | | | | | - | - | |
| 232 | Jagdish Nanikram Nariani | 213 | 24-Jan-2021 | ₹ 53,081 | ₹ 46,040 | Maintenance | | | | | ₹ 7,041 | - | Refer Note No. 6 |
| 233 | Nivedita Sachin Khanstare | 214 | 16-Mar-2021 | ₹ 2,59,000 | ₹ 1,71,470 | Maintenance | | | | | ₹ 87,530 | - | Refer Note No. 2 & 6 |
| 234 | Ms.Vijay Shivaji Chavan and Mrs.Rohini Vijay Chavan | 215 | 19-Mar-2021 | ₹ 1,86,975 | ₹ 1,63,434 | Maintenance | | | | | ₹ 23,541 | - | Refer Note No. 6 |
| 235 | Mr. Anil G Nair | 216 | 4-Apr-2021 | ₹ 2,21,276 | ₹ 1,89,197 | Maintenance | | | | | ₹ 32,079 | - | Refer Note No. 6 |
| 236 | Premier Residences D CHS Ltd. | 217 | 4-Apr-2021 | ₹ 2,01,12,401 | - | Society Claim | | | | | ₹ 2,01,12,401 | - | Refer Note No. 4 |
| 237 | Jyoti Deepak Khadake | 218 | 25-Jun-2021 | ₹ 5,00,000 | ₹ 5,00,000 | Maintenance | | | | | - | - | Provisionally admitted.Submit supporting documents |
| TOTAL | | | | ₹ 6,18,62,95,886 | ₹ 1,80,23,61,082 | | | | | | ₹ 4,38,39,34,804 | ₹ 0 | |

Notes :

1. The claim amounts are admitted only if amount is paid to Corporate Debtor before 20.08.2019 i.e CIRP commencement date.
2. The amounts admitted are as per the records of Corporate Debtor i.e. M/s. Housing Development and Infrastructure Limited
3. The provisionally admitted claims shall be requested to submit documents as communicated to them.
4. For claims received from societies, only the amount paid on behalf of HDIL, before handing over of society are accepted.
5. The claims are rejected if the claim amount is not quantified.
6. Taxes paid in any form are not accepted.